

Months	Footwear Prodn. (Pairs)	Value (Prov.) (Rs. in lakh)
Nov. '92	32,752	48.88
Dec. '92	18,807	29.06
Jan. '93	25,365	39.80

(b) During this period, the Company has asked for Rs. 120 lakhs from the Government for payment of salary and wages and Rs. 100 lakhs for implementing Voluntary Retirement Scheme.

(c) During April, 1992 to February, 1993, 180 employees have taken Voluntary Retirement. Since the funds for Voluntary Retirement Scheme come from a different source altogether, Voluntary Retirement Scheme has nothing to do with the dearth of working capital.

(d) and (e) The case of TAFCO has been referred to BIFR and the Company has been declared sick. An Operating Agency has been appointed by BIFR to formulate a revival scheme. The Government would examine ways and means of implementing the final order of BIFR. As purchase preference has been done away with, TAFCO has to compete with others in promoting the sale of its products to Government Departments and Undertakings.

Foreign investment in Indian Industries

424. PROF. SAURIN BHATTACHARYA: Will the PRIME MINISTER be pleased to state:

(a) what are the industries in which there have been foreign investments during the tenure of the present Government and what is the extent of such investment;

(b) whether any existing Industry has been taken over by the foreign investors;

(c) if so, what are their names;

(d) the number of new industries set up during this period and what is the total amount involved; and

(e) whether claims of Indian Entrepreneurs have been ignored in such cases?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT) WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF HEAVY INDUSTRY) (SMT. KRISHNASAHI):

(a) Foreign direct investment envisaged in foreign collaboration approvals accorded after the announcement of New Industrial Policy i.e., from August' 91 to January, 1993, total RTs. 5116.71 crores. The main industrial sectors in which these foreign investment proposals have been approved are Metallurgical industries, Industrial Machinery, Telecommunication, Electronics and Electrical equipments, Transportation, Power, Oil Refinery, Petroleum products, Chemicals, Food Processing Industries etc.

(b) and (c) The names of existing Indian companies where approvals have been accorded for increase of foreign equity share-holding upto 51% or more, after the announcement of New Industrial Policy i.e., from August, 1991 to January, 1993 are given in the Annexure [see appendix CLXVI, Annexure No. 8]

(d) of the total foreign investment of Rs. 5116.71 crores, Rs. 4684.15 crores of investment envisaged is for setting up 852 new industries etc.

(e) No, Sir.

आदिवासी और पिछड़े क्षेत्रों में औद्योगिक विकास

425: श्री सुशील कुमार संभाजीराव शिन्दे: क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि सरकारी नीतियों के बावजूद आदिवासी और पिछड़े क्षेत्रों में औद्योगिक विकास की शुरुआत नहीं हो सकी है;